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Government of India Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Notification No. 49 /2015-20
New Delhi, Dated: 2nd March, 2020

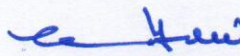
Subject:- Amendment in Export Policy of Onions.

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendment in Notification No. 21/2015-20 dated 29.09.2019 and Notification No. 46/2015-20 dated 06.02.2020 amending the Export Policy of Onion for the item description at Serial Number 51 & 52 of Chapter 7 of Schedule 2 of ITC (HS) Classification of Export & Import Items, **with effect from 15th March, 2020.**

S.No	ITC (HS) Code	Description	Present Policy	Revised Policy
51	07031010 07122000	Onion (all varieties except Bangalore Rose onions and Krishnapuram onions) excluding cut, sliced or broken in powder form.	Prohibited	Free
52	07031010 07122000	Bangalore Rose onions and Krishnapuram onions excluding cut, sliced or broken in powder form.	Prohibited	Free

2. Effect of this Notification:

The Export of all varieties of Onions, as described above, has been made "Free" without any condition of Letter of Credit (LC) and Minimum Export Price (MEP), with effect from 15th March, 2020. Accordingly, the Notification No. 46/2015-20 related to export of Krishnapuram Onions also stands withdrawn with effect from 15th March, 2020.


(Amit Yadav) 02/03/20
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